

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION

R.O.C.No.87/2024-RC

Dated|& .07.2024

**REF: High Court's Notification R.O.C. No.87/2024-RC, dated
27.06.2024.**

In response to the Notification under reference cited, placed in the website of the High Court, objections to the preliminary key answers in respect of the following 36 Question I.D.Numbers are received from the candidates through online. The High Court considered all the objections received from the candidates, and the result of such consideration is as follows:

1. The objections with regard to the following Question I.D. Numbers were considered and rejected.

304904325, 304904327, 304904328, 304904329, 304904340,
304904349, 304904350, 304904351, 304904355, 304904357,
304904358, 304904359, 304904362, 304904364, 304904367,
304904368, 304904369, 304904375, 304904378, 304904383,
304904390, 304904391, 304904392, 304904393, 304904395,
304904397, 304904398, 304904401, 304904402, 304904406,
304904412, 304904415, 304904416 and 304904417.

2. The key answer to Question in respect of I.D.No.304904326 is found to be incorrect and the Question in respect of I.D.No.304904341 is found to be out of syllabus, hence the High Court has decided to

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make following changes.

Sl. No	Question I.D. Number	Option as per preliminary key.	Modified option
1	304904326	1	"Option 3" "ten days" is correct answer. Marks will be awarded to the candidates who ever has chosen the said option of 3.
2	304904341	1	As the question was from out of syllabus, and hence, "one mark" will be awarded to all the candidates.

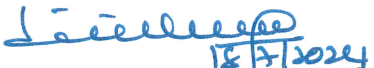
The Response Sheets of the candidates will be evaluated as per the revised key.

It is further informed that, after evaluation of response sheets as per the revised key, the qualified candidates who become eligible for written examination in the ratio of 1:10 of the notified posts as per merit will have to submit the attested copies of required certificates by Registered Post/Speed Post/Courier or in Person, to the undersigned, within the stipulated period, for the purpose of verifying their eligibility to the post.

The hall ticket numbers of the candidates in the ratio of 1:10 as per merit will be hosted in the website of this High Court, in due course.

Note: All the candidates appeared for the computer based screening test conducted on 23.06.2024, are requested to follow the given below website of the High Court for further information.

"tshc.gov.in"


**REGISTRAR (JUDICIAL-I),
FAC. REGISTRAR (RECRUITMENT)**